

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-513

IB-1808/ND/2019

IA/3446/2021, IA/5105/2021, IA/5916/2021

IN THE MATTER OF:

M/s. Tata Capital Financial Services Ltd.

....Applicant

Vs.

M/s. Baldeo Metals Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC Liq.

Order delivered on 22.04.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Prabhat Ranjan Singh (Liquidator)

For the Respondent : Mr. Kamal Aggarwal, Mr. J Kiran, Advs. for (SB
Ornaments) for R-3 in IA/3446/2021 & R-7 in
IA/5916/2021

Ms. Vidhi Gupta, Adv. for R-1 & R-2

Mr. Rajesh Bohra, Ms. Sangeeta Bohra, Advs. for R-4
in IA/5916/2021

Mr. Rahul Jaina, Adv. for R-3, R-8, R-9 in
IA/5105/2021 & for R-5 in IA/5916/2021

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA/3446/2021, IA/5105/2021, IA/5916/2021:-

Ld. Counsel on behalf of Applicant (Liquidator) is present. Liquidator in person is also present. Proxy Counsel on behalf of some of the Respondents are present and submitted that the main counsel is not available today and therefore, sought adjournment. Pleadings are complete. List all these applications on **30.05.2024**.

Sd/-

**(Dr. SANJEEV RANJAN)
MEMBER (T)**

Gunjan
22.04.2024

Sd/-

**(MAHENDRA KHANDELWAL)
MEMBER (J)**